

(c) As there are allegations of violence, intimidation of public servants, loyal workers or their families, or of active instigation against them, they have not been restored to duty.

(d) Cases of all employees referred to in reply to parts (a) and (b) are under constant review; however, since most of the cases are subjudice, final decision in each case can be taken only when court's decision is known and examined.

#### Passes and P.T.Os. to Railway Employees

\*197. SHRI HEM RAJ: Will the Minister of RAILWAYS be pleased to refer to the reply given to Starred Question No. 1256 on the 22nd April, 1969 and state:

(a) whether the examination of the Sixty-seventh Report of the Estimates Committee for unifying the scales of passes and P. T. Os. of Railway employees has been completed; and

(b) if so, the result thereof?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Yes, Sir.

(b) The recommendations of the Committee were considered in great detail but were not accepted by Government. However, it has been decided that on and from 1st August, 1969, all entrants to gazetted services and non-gazetted staff drawing pay of prescribed limits will be eligible for the same class of passes, namely, First Class and not First Class—A.

#### Production of Agricultural Implements by Hindustan Machine Tools Co.

\*198. SHRIMATI SAVITRI SHYAM: SHRI MUHAMMAD SHERIFF:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the Hindustan Machine Tools proposes to manufacture

medium agricultural tractors, die-cast machines and printing machines;

(b) if so, whether it will be possible with any foreign collaboration or independently; and

(c) by what time the production will start?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) Yes, Sir.

(b) and (c). Hindustan Machine Tools Ltd., have proposed to manufacture agricultural tractors, die-cast machines and printing machines in collaboration with foreign parties. The present position in regard to these schemes is as follows:

*Tractors:* The National Industrial Development Corporation was commissioned by Hindustan Machine Tools Limited and the Mining and Allied Machinery Corporation Limited to examine the feasibility of manufacture of tractors by utilising the spare capacity available at the Pinjore Unit of the Hindustan Machine Tools Ltd. and the factory of the Mining and Allied Machinery Corporation Ltd. at Durgapur. The report of the National Industrial Development Corporation which has since been received is presently being examined by the Hindustan Machine Tools Ltd. and the Mining and Allied Machinery Corporation Ltd. Detailed proposals from these Companies for tractor manufacture after consideration of the Report of the National Industrial Development Corporation are awaited.

*Die-Cast Machines:* Government have approved of the proposal of Hindustan Machine Tools Ltd. to enter into a technical collaboration with a Swiss party for manufacture of these machines. An agreement has also been executed by Hindustan Machine Tools Ltd. with the Swiss party in May 1969.

*Printing Machinery:* Government had approved of the proposal of Hindustan Machine Tools Ltd. to enter into a technical collaboration with a party in the German Democratic Republic for the manufacture

of different types of Printing machinery. As the progress made in this regard has not been satisfactory, Hindustan Machine Tools Ltd., have started negotiations with an Italian party for technical collaboration for the manufacture of different types of printing machinery.

As all these proposals are in the preliminary stage it is not possible to indicate the date by which the production will start.

**Offer from Indians abroad to set up factories in India**

\*199. SHRI HIMATSINGKA: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether Indians in the U. K., Kenya and several other countries have made attractive offers to set up new factories in India, indicating their willingness to invest large amounts of foreign exchange to import the latest equipment for the manufacture of variety of items including sophisticated transistor, radios and automobile components;

(b) the number and the nature of offers made by the Indians abroad in this regard and Government's reaction thereto; and

(c) the details of the industries, small, medium and big to be set up with such investment?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) Yes Sir. It is a fact that Indians in U. K., Kenya and several other countries have been making several enquiries from time to time about the scope of their starting small scale industries in India.

(b) and (c). The exact number of such offers is not readily available. However, the Development Commissioner has been furnishing necessary information to these persons as and when enquiries were made to him.

**Setting up of Joint Ventures in India and in third Countries**

\*200. SHRI SHARDA NAND:  
SHRI SHIVA CHANDRA JHA:  
SHRI Y. A. PRASAD:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) the outcome of his visit to U. K., Hungary and the Soviet Union for exploring the possibility of setting up joint ventures in India and in third countries;

(b) whether any agreements in this regard have been signed with any of the countries he visited;

(c) if so, the details thereof;

(d) whether Hungary has agreed for collaboration in setting up two public sector projects for the production of seamless tubes and that of high pressure gas cylinders; and

(e) if so, on what terms?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) and (b). The purpose of the visit to the United Kingdom, Hungary and Soviet Union was to explore the possibilities of extending the area of industrial collaboration between these countries and India and for the flow of technological know-how in various specialised fields, together with the development of exports and the establishment of closer industrial relations for the purpose of joint production programmes and the like. No specific agreements were signed but a broad area of understanding was reached with the representatives of Government and industry in these countries as to the scope and the manner in which industrial collaboration would be extended further.

(c) Does not arise.

(d) and (e). The discussions with the Hungarian authorities covered proposal for